

32

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 59/NCLT/AHM/2017  
With CA(CAA) No. 11/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: Bhanderi Corporation Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	MOHIT GUPTA	ADVOCATE	PETITIONER	Mohit
----	-------------	----------	------------	-------

2.				
----	--	--	--	--

**ORDER**

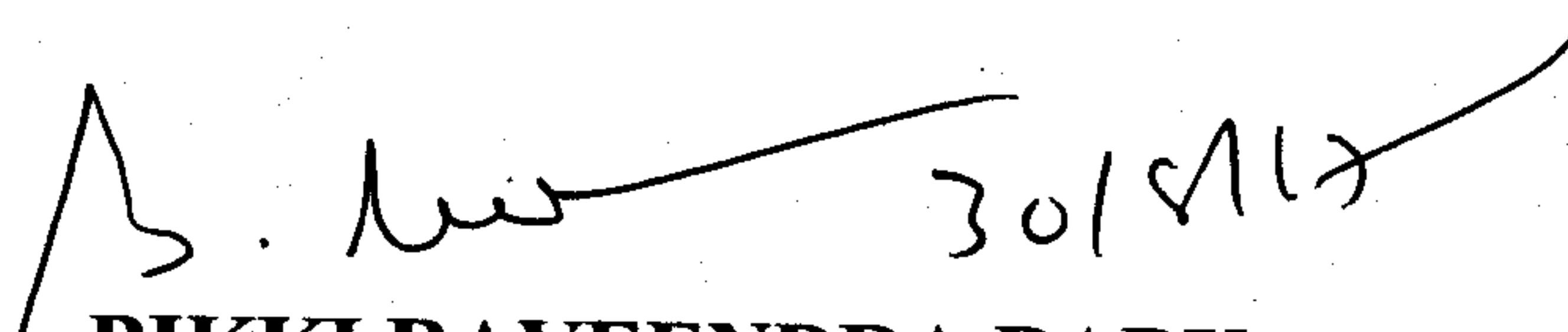
Learned Advocate Mr. Mohit Gupta i/b A R Gupta & Associates present for Petitioner.

Proof of publication filed.

Petitioner filed affidavit pursuant to the representation of CCI.

Proof of service of notice on statutory authorities filed.

List the matter on 10.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.